

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) No. 183 of 2020**

**IN THE MATTER OF:**

**Ram Prakash Gupta**

**...Appellant**

**Vs.**

**Radhey Shyam Sharma & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Saraswata Mohapatra, Mr. Hans Honey Khari,  
Mr. Ranvir Singh, Advocates**

**For Respondent:**

**Mr. Sushil Kumar Dubey, Advocate for R-1  
Mr. Vaibhav Mishra, Advocate for R-3**

**ORDER**

**(Through Virtual Mode)**

**23.02.2021:** Today, when the case was called out, Learned Counsel for Respondent No. 1 submits that he received the 'Reply' on behalf of Respondent No. 3 'Smt. Alka Gupta (Director), M/s. Shreemat Mahavir Buildcom Pvt. Ltd., 12, Raghu Vihar, Maharani Farm, Durgapura, Jaipur, Rajasthan only on yesterday. He proposes to file 'Rejoinder' to the 'Reply Affidavit' filed on behalf of Respondent No. 3. Prayer is allowed. One week's time is granted.

Learned Counsel for the Appellant is Present.

....contd.

Learned Counsel for Respondent No. 3 is also present who has filed its 'Reply Affidavit' which is taken on record.

Both the parties are now directed to file their 'Written Submissions' not exceeding four pages within three weeks along with relevant 'Case Law' on which they propose to rely.

List this matter on **26<sup>th</sup> April, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

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